

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.418**

**IA/2420/ND/2021 in IB/402A/ND/2018**

**IN THE MATTER OF:**

Avneet Goyal Prop. M/s R.B Enterprises	...	Applicant
Versus		
M/s Ganaya Commodities Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the RP	:	Mr. Pardeep Dahiya, Ms. Atri Roy Chowdhury, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**06.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**